

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-741/2018 in
OA-2109/2018**

New Delhi, this the 22nd day of February, 2019

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Tikam Singh, (Retd Group-B),
Age-63 years,
S/o late Sh. Thakuri Singh,
5/469 (Near Ara Machine),
Shakti Nagar, Goolar Road,
Aligarh-202001. ... Petitioner

(None present)

Versus

Union of India : thro

1. Sh. Ajay Bhushan Panday,
Revenue Secretary,
Ministry of Finance,
Department of Revenue,
North Block, New Delhi.

2. Sh. Sushil Chandra,
Chairman,
Central Board of Direct Taxes,
Ministry of Finance,
Department of Revenue
North Block, New Delhi.

3. Sh. Abhay Tayal,
Principal Chief Commissioner of Income Tax,
UP(West) & Uttarakhand Region,
Kanpur. ... Respondents

(through Sh. Gyanendra Singh)

ORDER(ORAL)**Hon'ble Sh. V. Ajay Kumar, Member(J)**

When this matter was taken up for hearing, learned counsel for the respondents while producing a speaking order dated 25.01.2019, submits that they have fully complied with the orders of this Tribunal and accordingly prays for dismissal of the CP.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices issued to the alleged contemnors are discharged. The petitioner is, however at liberty to avail his remedies, in accordance with law, if he is still aggrieved with the orders now passed by the respondents. No costs.

**(A.K. Bishnoi)
Member(A)**

**(V. Ajay Kumar)
Member(J)**

/ns/